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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or T.P. No. **Purpose** Section Name of the Parties C.A. No. M/s. / Mr. CP 260/16 TP For 433(e) Fortis Hospitals Ltd.Vs Suchirayu Health 110/17 compliance Care Solutions Ltd. of balance

objections in Form-5.

| NAME (IN CAPITAL) | SIGNATURE |
|------------------------|------------|
| REPRESENTATION TO WHOM | |
| Petitiones | Alaba |
| Petitioner | Medan |
| Respondent | 37 |
| | Petitioner |

Counsel

for petitioner is present. She reported that she has complied the objections raised by the Registry. Counsel for respondent is also present. Again, he requested time to file objections. Already sufficient time was given to the counsel for respondent to file objections. Again, he is asking time today for filing objections.

List it finally for filing objections on 25.10.2017.

MEMBER (J)

MEMBER (T)